- V. (i) (a) Annual Report and Accounts of the National Institute of Public Finance and Policy (NIPFP), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 1216/16/14]
 - (ii) (a) Annual Report and Accounts of the Institute of Economic Growth, Delhi, for the year 2013-14, together with Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 1506/16/14]
- VI. Twenty-third Progress Report on the Action Taken Pursuant to the Recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto (December, 2014).

[Placed in Library. See No. L.T. 1222/16/14]

...(Interruptions)...

MESSAGE FROM LOK SABHA

The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2014

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and conduct of Business in Lok Sabha, I am directed to enclose the Public Premises (Eviction of Unauthorised Occupants) Amendment, Bill 2014, as passed by Lok Sabha in its sitting held on the 15th December, 2014."

Sir, I lay a copy of the Bill on the Table.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON DEFENCE

SHRI A.U. SINGH DEO (Odisha): Sir, I lay on the Table, a copy (in English and Hindi) of the First Report of the Department-related Parliamentary Standing Committee on Defence on Action Taken by the Government on the recommendations/ observations contained in the Twentieth Report (Fifteenth Lok Sabha) on 'Demands for Grants (2013-14)' of the Ministry of Defence. ...(Interruptions)...